



महाराष्ट्र शासन राजपत्र

असाधारण
प्राधिकृत प्रकाशन

शुक्रवार, एप्रिल १३, २००७/चैत्र २३, शके १

स्वतंत्र संकलन म्हणून फाईल करण्यासाठी या भागाला वेगळे पृष्ठ क्रमांक दिले आहेत.

भाग आठ

महाराष्ट्र विधानमंडळाचे अधिनियम व राज्यपालांनी प्रख्यापित केलेले अध्यादेश व केलेले विनियम आणि विधि व न्याय विभागाकडून आलेली विधेयके (इंग्रजी अनुवाद).

In pursuance of clause (3) of article 348 of the Constitution of India, the following translation in English of the Vidarbha Irrigation Development Corporation and the Konkan Irrigation Development Corporation (Amendment) Act, 2007 (Mah. VIII of 2007), is hereby published under the authority of the Governor.

By order and in the name of the Governor of Maharashtra,

A. M. SHINDEKAR,
Secretary to Government,
Law and Judiciary Department.

MAHARASHTRA ACT No. VIII OF 2007.

(First published, after having received the assent of the Governor in the Maharashtra Government Gazette, on the 13th April 2007).

An Act further to amend the Vidarbha Irrigation Development Corporation Act, 1997 and the Konkan Irrigation Development Corporation Act, 1997.

Mah. XXVI of 1997, Mah. III of 1998. WHEREAS it is expedient further to amend the Vidarbha Irrigation Development Corporation Act, 1997 and the Konkan Irrigation Development Corporation Act, 1997, for the purposes hereinafter appearing; it is hereby enacted in the Fifty-eighth Year of the Republic of India as follows:—

CHAPTER I PRELIMINARY

1. This Act may be called the Vidarbha Irrigation Development Corporation and the Konkan Irrigation Development Corporation (Amendment) Act, 2007.

(२३८)

CHAPTER II

AMENDMENT TO THE VIDARBHA IRRIGATION DEVELOPMENT CORPORATION ACT, 1997.

Amendment of section 15 of Mah. XXVI of 1997. 2. In section 15 of the Vidarbha Irrigation Development Corporation Act, 1997,— Mah. XXVI of 1997.

(a) in clause (a), the word “and” appearing at the end shall be deleted ;

(b) after clause (a), the following clauses shall be inserted, namely :—

“(a-1) the properties and assets, comprising movables and immovables, in all Irrigation Projects under survey and investigation or under construction, in the Vidarbha region, vested with the Government as on the date of coming into force of the Vidarbha Irrigation Development Corporation and the Konkan Irrigation Development Corporation (Amendment) Act, 2007, alongwith the establishment thereof, shall vest in the Corporation ; Mah. VIII of 2007.

(a-2) all Irrigation Projects in the Vidarbha region for which the administrative approval has been granted by the Water Resources Department of Government, however, budget provision therefor has not been made before the date of coming into force of the Vidarbha Irrigation Development Corporation and the Konkan Irrigation Development Corporation (Amendment) Act, 2007, shall vest in the Corporation; and”. Mah. VIII of 2007.

CHAPTER III

AMENDMENT TO THE KONKAN IRRIGATION DEVELOPMENT CORPORATION ACT, 1997.

Amendment of section 15 of Mah. III of 1998. 3. In section 15 of the Konkan Irrigation Development Corporation Act, 1997,— Mah. III of 1998.

(a) in clause (a), the word “and” appearing at the end shall be deleted ;

(b) after clause (a), the following clauses shall be inserted, namely :—

“(a-1) the properties and assets, comprising movables and immovables, in all Irrigation Projects under survey and investigation or under construction, in the Konkan region, vested with the Government as on the date of coming into force of the Vidarbha Irrigation Development Corporation and the Konkan Irrigation Development Corporation (Amendment) Act, 2007, alongwith the establishment thereof, shall vest in the Corporation ; Mah. VIII of 2007.

Mah.
VIII
of
2007.

*(a-2) all Irrigation Projects in the Konkan region for which the administrative approval has been granted by the Water Resources Department of Government, however, budget provisions therefor has not been made before the date of coming into force of the Vidarbha Irrigation Development Corporation and the Konkan Irrigation Development Corporation (Amendment) Act, 2007, shall vest in the Corporation; and”.